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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A. No. 161/94.

New Delhi, this the seventh day of February, 1994.

Shri J.P.Sharma, Member(J).
Shri B.K.Singh, Member(A).

Smt.Sudesh Kumari Sarin,
W/o Shri Bilal Rai Sarin,
working as Staff Nurse,
Northern Railway Central Hospital,
New Delhi, R/O 19/22 B, Tilak Nagar,
New Delhi. ...Applicant
(By advocate : Shri S.K.Sawhney)

VERSUS

Union of India through
General Manager,
Northern Railway, Baroda House,
New Delhi. ...Respondent

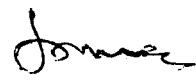
ORDER (ORAL)

Shri J.P.Sharma, Member(J) :

The applicant is a staff nurse. She was given an appointment on ad hoc basis by the letter dated 28.6.85.

2. We heard the learned counsel. When the judgment was under dictation, the learned counsel gave a statement at the Bar that he wants to withdraw the application. The application is dismissed as withdrawn. No costs.


(B.K.SINGH)
MEMBER(A)


(J.P.SHARMA)
MEMBER(J)

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